

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-246-2020**

Deepali Nivas Bhivshet ... Petitioner

Vs

Nivas Bhivshet ... Respondent

Shri A. Gosavi, Advocate for the Petitioner.

Coram :- DAMA SESHADRI NAIDU, J.**Date :- 6th OCTOBER 2020****P.C. :**

Issue notice to the respondent, returnable on 20.10.2020.

2. Meanwhile, there shall be interim suspension of the impugned order dated 28.09.2020.

DAMA SESHADRI NAIDU, J.

NH